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(Part I-Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Wednesday, 26th November, 1952

The House met at a Quarter to Eleven of the Clock.

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

Indians discharged from Gotternment of Burma Services

*669. Sardar Hukam Singh: (a) Will the Prime Minister be pleased to state whether all the Indian Nationalso discharged from services under the Government of Burma had been discharged on grounds of nationality?

(b) What is the number of such discharged persons absorbed under the Government of India?

The Deputy Minister of External Affairs (Shri Anii K. Chanda): (a) Practically all the Indian nationals who have been discharged, have been discharged on grounds of nationality.

(b) The exact figures are not readily available and it is not worth the time and labour involved to attempt to collect them. There were only 227 exburma Government employees on the registers of the Employment Exchanges on 30-6-1952. From this it would appear that most of the discharged men have been re-employed in some capacity or the other, whether by Government or private bodies in India.

Sardar Hukam Singh: Is the Government aware of the number of persons who have been discharged on account of nationality?

Shri Anil K. Chanda: We have made enquiries from Burma sources but we have not yet got the number.

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Sardar Hukam Singh: Have any of them been retained in Burma Government service?

Shri Anil K. Chanda: Those who chose to acquire Burmese nationality have been retained in service.

Sardar Hukam Singh: Was it only their choice or were any conditions laid down? Was any representation made to the Burma Government in respect of persons who had lived there for more than 8 years before 1942?

Shri Anil K. Chanda: I have not got the details with me.

Sardar Hukam Singh: What was the result of that representation?

Mr. Speaker: Was any representation made to the Burma Government?

Shri Anil K. Chanda: Not to our information, Sir.

Shri B. S. Murthy: Have the Government any information as to how many of these persons have taken to Burmese nationality?

Mr. Speaker: He has no knowledge and he has not even got the figures.

Shri Veeraswamy: May I know, Sir, how many Indian nationals belonging to the Madras State have been discharged from service by the Burma Government?

Shri Anil K. Chanda: I have already said that details are not available.

Dr. S. P. Mookerjee: Is the Government aware that the Government of Burma is now appointing Indian nationals to particular posts and has sent a mission recently to India for that purpose?

Shri Anil K. Chanda: Yes. Sir: in particular they wanted doctors. and, I believe, a number of them have gone on contracts.

Dr. S. P. Mookerjee: Are facilities being given by the Government to enable such persons to go to Burma and accept those appointments?

The Prime Minister (Shri Jawahar-lal Nehru): When the Mission came, we co-operated with them in getting the doctors.

Oral Answers

Mr. Speaker: This point was clarified before in this House.

SURPLUS DEFENCE STORES

*670. Sardar Hukam Singh: the Minister of Works, Ho Supply be pleased to state: Housing and

(a) what was the value of the surplus defence stores disposed of by the Ministry during the year 1951-52 and during the period from 1st April 1952 up to date; and

(b) whether any of the items dis-posed of were controlled items among textiles, steel salvage and scrap?

The Deputy Minister of Works, Housing and Supply (Shri Burago-hain): (a) As regards the first part, I would invite the attention of the hon. Member to the reply given to his Question No. 1520 on the 8th July,

The book value of surplus Defence Stores disposed of during the period from the 1st April, 1952 to the 31st October, 1952, is Rs. 4-83 crores.

(b) Yes. Sir.

Sardar Hukam Singh: What is the total book value of the stores awaiting disposal just now?

Shri Buragohain: The total book value of surplus stores outstanding, including American surpluses and civil stores is 35-14 crores.

Sardar Hukam Singh: What was the amount of declarations of surplus during the last 12 months? Shri Buragohain: I cannot give the figure for the past 12 months; but I can give for the whole of 1951-52. It was Rs. 15 crores. The book value of declarations for the period 1-4-52 to 31-10-52 is 3.77 crores.

Sardar Hukam Singh: Is any separate account kept of the expenditure incurred in the maintenance of this Disposal Wing of the Supply Organisation?

Shri Buragohain: Yes, Sir, we have got a separate wing of the Directorate General of Supplies and Disposals.

Sardar Hukam Singh: May I know whether a separate account of expen-diture for this wing is kept, and, if so, what was the expenditure incur-red during this period?

Shri Buragehain: I should like to have notice of this question.

Shri V. P. Nayar: What percentage of such surplus stores was sold by notified auction and what percentage by negotiated sales, Sir?

Shri Buragohain: I have not got these figures, Sir.

ARTICLES PRODUCED IN INDIA FOR THE FIRST TIME *671. Sardar Hukam Singh (a) Will

*671. Sardar Hukam Singh (a) Will the Minister of Commerce and Industry be pleased to state whether any new articles were produced in India for the first time during the last twelve months with the help and encouragement given by the Development Wing of the Ministry? (b) If so, what were these items?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) A list of items is placed on the Table of the House. [See Appendix IV, annexure No. 15]

Sardar Hukam Singh: What was the

amount of foreign exchange that we had to spend for the import of these articles in the previous year? Shri T. T. Krishnamachari: Which articles, Sir?

Sardar Hukam Singh: Those that we are making here in India for the

first time. Shri T. T. Krishnamachari: I am raid, Sir, the information is not

afraid, available.

Sardar Hukam Singh: What is the amount of foreign exchange saved on account of the manufacture of these articles in India?

Shri T. T. Krishnamachari: Sir, the hon. Member asked whether new articles were produced in India for the first time during the twelve months. nrst time during the twelve months. The list is a very formidable one. The extent of the help that we have given varies with each particular commodity. I am afraid, Sir, that it would not be possible for me to collect the information which the hon. Member wants.

Sardar Hukam Singh: Have any foreign concerns taken up manufacture of these articles for the first time or is it all Indian owned?

Shri T. T. Krishnamachari: I have not got it, Sir.

Shri B. S. Murthy: May I know, Sir, what are the Commodities which have received government aid and to what extent Government has spent on them?